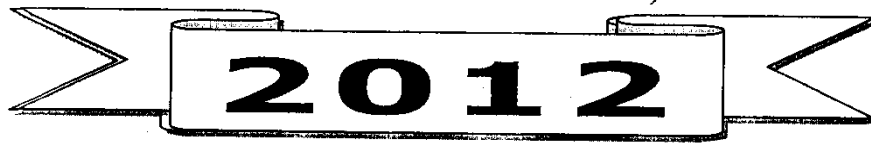


THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram
and Arunachal Pradesh)



(National year 1933-1934 Saka)

IN RESPECT OF THE *KOHIMA BENCH* AT KOHIMA

	January					February					March				
Sun	1	8	15	22	29		5	12	19	26		4	11	18	25
Mon	2	9	16	23	30		6	13	20	27		5	12	19	26
Tue	3	10	17	24	31		7	14	21	28		6	13	20	27
Wed	4	11	18	25		1	8	15	22	29		7	14	21	28
Thu	5	12	19	26		2	9	16	23		1	8	15	22	29
Fri	6	13	20	27		3	10	17	24		2	9	16	23	30
Sat	7	14	21	28		4	11	18	25		3	10	17	24	31
	April					May					June				
Sun	1	8	15	22	29		6	13	20	27		3	10	17	24
Mon	2	9	16	23	30		7	14	21	28		4	11	18	25
Tue	3	10	17	24		1	8	15	22	29		5	12	19	26
Wed	4	11	18	25		2	9	16	23	30		6	13	20	27
Thu	5	12	19	26		3	10	17	24	31		7	14	21	28
Fri	6	13	20	27		4	11	18	25		1	8	15	22	29
Sat	7	14	21	28		5	12	19	26		2	9	16	23	30
	July					August					September				
Sun	1	8	15	22	29		5	12	19	26	30	2	9	16	23
Mon	2	9	16	23	30		6	13	20	27		3	10	17	24
Tue	3	10	17	24	31		7	14	21	28		4	11	18	25
Wed	4	11	18	25		1	8	15	22	29		5	12	19	26
Thu	5	12	19	26		2	9	16	23	30		6	13	20	27
Fri	6	13	20	27		3	10	17	24	31		7	14	21	28
Sat	7	14	21	28		4	11	18	25		1	8	15	22	29
	October					November					December				
Sun		7	14	21	28		4	11	18	25	30	2	9	16	23
Mon	1	8	15	22	29		5	12	19	26	31	3	10	17	24
Tue	2	9	16	23	30		6	13	20	27		4	11	18	25
Wed	3	10	17	24	31		7	14	21	28		5	12	19	26
Thu	4	11	18	25		1	8	15	22	29		6	13	20	27
Fri	5	12	19	26		2	9	16	23	30		7	14	21	28
Sat	6	13	20	27		3	10	17	24		1	8	15	22	29

■ HOLIDAY

Total Court Working Days : 215 days

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1026/ RC. Dated, Guwahati, the 1st December, 2011.

LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF NAGALAND

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2012 in all the Civil Courts in Nagaland Sub-ordinate to Gauhati High Court.

WINTER VACATION	- 1 st to 13 th January	- Saturday to Friday	- 13 days
Republic Day	- 26 th January	- Thursday	- 1 day
Holi	- 8 th March	- Thursday	- 1 day
Good Friday	- 6 th April	- Friday	- 1 day
Easter Saturday	- 7 th April	- Saturday	- 1 day
Janmastami	- 10 th August	- Friday	- 1 day
Independence Day	- 15 th August	- Wednesday	- 1 day
Id-Ul-Fitre	- 20 th August	- Monday	- 1 day
Birthday of Mahatma Gandhi	- 2 nd October	- Tuesday	- 1 day
Durga Puja	- 21 st to 25 th October	- Sunday to Thursday	- 5 days
Id-Uz-Zuha	- 27 th October	- Saturday	- 1 day
Diwali	- 13 th November	- Tuesday	- 1 day
Guru Nanak's Birthday	- 28 th November	- Wednesday	- 1 day
Nagaland State Inauguration Day	- 1 st December	- Saturday	- 1 day
Christmas Holidays	- 23 rd to 26 th December	- Sunday to Wednesday	- 4 days
New Year Eve	- 31 st December	- Monday	- 1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Nagaland.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Nagaland on the same occasion falling on two different dates.

By Order etc.

11/12/11
REGISTRAR (JUDICIAL)

11/12/11

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1027/ RC. Dated, Guwahati, the 1st December, 2011.

LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF NAGALAND

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2012 in all the Criminal Courts in Nagaland Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	- 1 st January	- Sunday	- 1 day
<i>Republic Day</i>	- 26 th January	- Thursday	- 1 day
<i>Holi</i>	- 8 th March	- Thursday	- 1 day
<i>Good Friday</i>	- 6 th April	- Friday	- 1 day
<i>Easter Saturday</i>	- 7 th April	- Saturday	- 1 day
<i>Janmastami</i>	- 10 th August	- Friday	- 1 day
<i>Independence Day</i>	- 15 th August	- Wednesday	- 1 day
<i>Id-Ul-Fitre</i>	- 20 th August	- Monday	- 1 day
<i>Birthday of Mahatma Gandhi</i>	- 2 nd October	- Tuesday	- 1 day
<i>Durga Puja</i>	- 21 st to 25 th October	- Sunday to Thursday	- 5 days
<i>Id-Uz-Zuha</i>	- 27 th October	- Saturday	- 1 day
<i>Diwali</i>	- 13 th November	- Tuesday	- 1 day
<i>Guru Nanak's Birthday</i>	- 28 th November	- Wednesday	- 1 day
<i>Nagaland State Inauguration Day</i>	- 1 st December	- Saturday	- 1 day
<i>Christmas Holidays</i>	- 23 rd to 26 th December	- Sunday to Wednesday	- 4 days
<i>New Year Eve</i>	- 31 st December	- Monday	- 1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Nagaland.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Nagaland on the same occasion falling on two different dates.

By Order etc.

11/12/11
REGISTRAR (JUDICIAL)

11/12/11